

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No 80 of 2004

Jabalpur, this the 30th day of January, 2004

Hon'ble Mr. G. Shanthappa, Judicial Member

A.K. Shrivastava, Son of Late
Shrivastava, aged about 49 years
Working as Store Keeper, Traffic(0)
Section, Central Ordnance Factory
C.O.D. Jabalpur
District - Jabalpur(M.P.)

APPLICANT

(By Advocate- Shri Prashant Singh)

VERSUS

1. The Union of India,
through the Secretary,
Ministry of Defence,
New Delhi
2. The Central Ordnance Depot,
through General Manager,
Khamaria, Jabalpur(M.P.)
3. The Administrative Officer,
Central Ordnance Depot,
Khamaria, Jabalpur(M.P.)
4. The Deputy Commandant,
Ex Branch, C.O.D.,
Jabalpur.
5. The Bank Manager
C.O.D., Jabalpur.
Distt. Jabalpur(M.P.)

RESPONDENTS


ORDER (ORAL)

The applicant has filed above OA for a direction to consider his representations dated 18.12.2003 (Annexure-A-1) and 24.10.2003(Annexure-A-2).

2. The brief facts of the case are that the applicant has submitted a representation dated 18.12.03 (Annexure-A-1) before the respondent No. 4 to post him in a particular place. He has further submitted that a demand has been made by the 5th respondent from respondent No. 2 for sending a qualified person on deputation in their establishment. Consequent upon this the applicant has submitted his representation for sending him on deputation to the 5th respondent. The still said representations are pending for decision.

3. I have heard the learned counsel for the applicant and have perused the material available on record.

4. I am of the considered view that to meet the ends of justice, it is just and proper to direct the respondent No.4 to decide the representation made by the applicant dated 18.12.2003 either rejecting or accepting, by passing a detailed, reasoned and speaking order within 15 days from the date of receipt of a copy of this order. I order accordingly.


(G. Shanthappa)
Judicial Member

/s km/

पृष्ठांक सं. १०७५५५ ज. सं. १०७५५५

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अभिप्रेत
जिप रजिस्ट्रार 11/2/04

Tuesday
11.2.04